COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 71 OF 2016

Dated: 26th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Tata Power Delhi Distribution Ltd. ...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Sahai

Mr. Abhishek Kumar Mr. Anurag Bansal Ms. Sakshi Mehrotra Mr. Deepak Jain

Counsel for the Respondent(s) : Mr. Divyanshu Rai for

Mr. Nikhil Nayyar

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>28.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk